

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 170 OF 2016**

**Dated: 18<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Biomass Power Producers Association, ... Appellant(s)  
Tamil Nadu  
Vs.  
Tamil Nadu Electricity Regulatory Commission .... Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1  
Mr. S. Vallinayagam for R.2

**ORDER**

We have heard learned counsel for the parties. Learned counsel for the parties may file written submissions on or before 24.09.2019 with advance copy to the other side.

List the matter for compliance on **25.09.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**